

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 84(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)


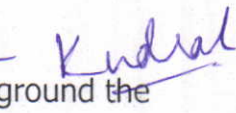
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY: Dr Vijay Badhwar

V/s.

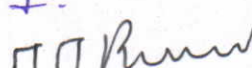
M/s. GRL OFF Highway Tires Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Sandeep Tanega	Adv	For R-7	
2	ANKIT SINGH, Adv			
3	Sanjay Chaudhry	Adv	Petitioner	Sanjay Chaudhry
4	Kudrat Dev	Adv	for Order	

The counsel on behalf of the petitioner sought adjournment on the ground the
arguing counsel was held up in Supreme Court.

Accordingly, the hearing is deferred to 30.8.2016.

No. 1.

CHIEF JUSTICE M.M. KUMAR)
(PRESIDENT)


(S.K. MOHAPATRA)
MEMBER (T)

23rd August, 2016
(P.K. Sud)